

**GOVERNMENT OF INDIA**  
**MINISTRY OF PETROLEUM AND NATURAL GAS**  
**RAJYA SABHA**  
**QUESTION NO 02.03.2010**  
**ANSWERED ON**  
**ALLOCATION OF GAS .**

546

Shri Sitaram Yechury

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING, PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether it is a fact that the Ministry of Power has written to his Ministry in the first week of January 2010, for allocation of 12 million metric standard cubic metre per day (mmscm
- (d) of gas at a price of USD 2.34 without waiting for the outcome of the pending suit in Bombay High Court;
- (b) if so, the details thereof; and
- (c) the response of his Ministry thereto?

**ANSWER**

MINISTER OF PETROLEUM & NATURAL GAS

(SHRI MURLI DEORA)

- (a) & (b) Ministry of Power in its letter dated 04.01.2010 inter alia recommended for allocation of 12mmscmd of gas to NTPC at the price of US \$ 2.34 without waiting for the outcome of the pending NTPC suit in Hon'ble Bombay High Court.
- (c) This Ministry informed Ministry of Power on 28.01.2010 that Empowered Group of Ministers (EGOM) had decided to wait for the verdict of Hon'ble Bombay High Court in the said case. Further, EGOM decided that the allocations should be made to projects in the pipeline as and when they are ready to commence production.